

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 3251-3252/2025

RAKESH SINGH

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 11-11-2025 These appeals were called on for hearing today.

For Appellant(s) :

Mr. Vibhav Mishra, AOR
Ms. Renu Bhandari, Adv.

For Respondent(s) : Mr. Prathvi Raj Chauhan, AOR

Mr. Vishnu Shankar Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has already filed counter affidavit.

Digitized copy of original records of High Court and Trial Court have been received and soft copy of the same has already been provided to the Ld. counsel for the parties.

Hence, the matter be processed for listing before the Hon'ble Court, under the rules.

MASHROOR ALAM KHAN
Registrar

MG